

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 76 OF 2016 &
IA NOS. 185 AND 186 OF 2016**

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chhattisgarh State Power Trading Co. Ltd. ...Appellant(s)

Vs.

Bharat Aluminium Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Saahil Kaul
Mr. Nimesh Jha for R.1
Mr. Ravin Dubay for R.2
Mr. Ravi Sharma for R.3

ORDER

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 23.02.2017 after serving copy on the other side.

List the matter on **20.03.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**